NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (IB) No.301/9/HDB/2017
NAME OF THE COMPANY	Ind-Barath Energies (Thoothukkudi) Ltd
NAME OF THE PETITIONER(S)	Global Coal Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energies (Thoothukkudi) Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Gaurar kumar	PCS	gaurav kumazjain (a) hotmail.com. 9884464319	X.dn

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			9.5

Heard Mr. Gaurav Kumar, learned PCS for the petitioner and none appears for the Corporate Debtor.

Post the case on 15.01.2018.

Member (Technical)

Member (Judicial)

Srikanth